

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

original application No. 52 of 2020(SZ)

Tribunal on its own motion

Suo motu initiated proceedings

Based on the News item published in

Dinamalar Newspaper Supplementary

Edition Chennai dt. 28.02.2020 under the

Caption "Dried Cauvery filled up with waste water."

-Vs-

The Secretary to Govt. of Tamilnadu,

Department of Environment,

Govt. Secretariate, Fort st.George,

Chennai and Ors.

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Respondent

Action Taken Report filed by the 11th Respondent Erode City Municipal Corporation

Erode City Municipal Corporation is having a population of 4.98 lakhs spread over an area of 109.52 sq.km consisting of 60 wards. There are 1.30 lakhs houses and 17000 commercial establishments. 33.75 MLD of sewage is generated from Erode City Municipal Corporation limit. The Corporation has installed a sewage treatment plant with a capacity of 50.55 MLD (MBBR Technology) at peelamedu Village, Vendipalayam. At present, 15000 Households are connected to sewage treatment plant through UGDSS. 6.00 MLD of sewage generated from these 15000 households is conveyed to sewage Treatment Plant (STP). The treated sewage after meeting the standards is discharged into perumpallam odai which finally joins with River Cauvery. The UGSS for another 75000 Households will be completed before May 2022. The Sewage generated from 10000 Households is treated through septic tank. The septage Collected from this septic tank has been treated in STP so that no sullage will be mixed in River Cauvery in future.

The Solid Waste Management Activities are being carried out as per Solid Waste Management rules 2016 as below.

The generation of MSW is 165 MT/day out of which 75MT is bio degradable wet waste, 2MT is saleable dry waste, 70.50MT is non-saleable dry waste, 0.20 MT of e-aste and 0.30MT of domestic hazardous waste, 2MT of Construction and Demolition Waste and remaining 15MT are inerts.


COMMISSIONER,
ERODE CITY MUNICIPAL CORPORATION

Door to Door Collection & Segregation

The Garbage generated is collected by using 89 Nos of Light Commercial vehicles and 90 Nos of Battery Operated vehicles. The hand driven pushcarts and tricycles are eradicated from garbage collection activities.

Erode City Municipal Corporation has deployed 603 permanent workers and 564 self help group workers for daily Solid Waste Management activities. In addition to above 12 dumper placers, 4 compactors, 4 tipper Lorries has been used for transportation of dry waste, Inert and Construction and Demolition waste in the city limit. All the waste are segregated at household level by people themselves and handed over to cleanliness workers of corporation which is transported to concerned processing centres.

Processing of Solid Waste

Wet Waste

The Processing of wet waste is being done through following methods.

a. **Micro Compost Centre:**

24 Nos of micro compost centres were constructed under Smart City Mission with the capacity of 72 (TPD). Around 63 MT of wet waste is being processed in above Micro Compost Centres and converted in to Manure. Till date 2450 MT of manure has been generated from above Micro Compost Centre and given to farmers at free of cost. The Manure is tested in Tamilnadu Agricultural University, Coimbatore and found as good quality organic manure.

b. **Bio methanation Plant:**

Around 3MT of wet waste from vegetable market and hotels are being processed in bio methanation plant located at vendipalayam compost yard. The electrical energy produced by above plant is used for lighting the compost yard.

c. **Bulk Waste Generators:**

65 Nos of bulk waste generators are identified in the city limit. 6MT of wet waste from the bulk waste generators are being processed by themselves.

d. **Home Composting:-**

3MT of wet waste generated in 6350 households are processed by themselves in their own agricultural lands and in their own places and backyards.

All the 75MT of Wet Waste is being processed scientifically without any dumping.

Processing of Dry Waste:-

1. Saleable dry waste:-

Paper, plastic and metals are sold to local vendors by Cleanliness workers themselves (Daily 6 MT is sold out). Around 720 MT of saleable waste is sold out for till date, the money generated through this is shared among Cleanliness workers.

Non saleable Dry Waste:-

Awaiting Tamilnadu Pollution Control Board approval for operating incinerators. At present Non Saleable dry waste has been sent to Cement Factory for processing and disposal.

2. E waste:-

E Waste is collected and stored in vendipalayam and vairapalayam Resource Recovery Centers. Necessary memorandum of understanding has been signed with TNPCB authorized vendor.

3. C&D waste:-

A separate location at solar (TS number 11/1,2,3) with an extent of 10 Acre is earmarked for storage of C&D waste. The C&D wastes are used by producers themselves for filling in construction activities. Remaining waste is stored in Corporation site.

INERT & SILT

The inert & Silt generated in the city limit is being transported and stored in Vendipalayam Compost yard separately and is being used for filling low lying areas.

All efforts are being taken from Door to door collection, source segregation till processing and disposal of solid waste. Around 550 numbers of street bins were removed and most of the streets made bin less in residential areas. In Commercial areas and public places litter bins are placed and they are cleared on daily basis.

Bio Mining of existing legacy waste

The existing legacy waste in the river bank of Cauvery at Vairapalayam is entirely cleared through bio mining technology. As of now no solid waste and legacy waste polluting the river Cauvery. The existing legacy waste in vendipalayam dumping yard is being processed. Around 4.4 lakh cubic meter of legacy waste is already processed and the remaining 1.60 lakh cubic meter of legacy waste will be cleared by December 2021.

TIME FRAME FOR IMPLEMENTING SOLID WASTE MANAGEMENT RULES 2016

S.No.	ACTION PLAN	TIMELINE
1	100% Door to Door collection	Achieved
2	100% source segregation	Achieved
3	Implementation of Solid Waste Management Rules 2016	Enforced
4	Implementation of Plastic waste management Rules 2016	Enforced
5	100% Processing and Disposal of wet waste	Achieved
6	100% Processing and Disposal of saleable dry waste	Achieved
7	100% Processing and Disposal of C&D waste	Achieved
8	100% Disposal of E-Waste	Achieved
9	100% Processing and Disposal Non-Saleable dry waste	Awaiting Tamilnadu Pollution Control Board approval for incinerators
10	Bio-mining in Vairapalayam dumping yard	Completed
11	Bio-mining in Vendipalayam dumping yard	It will be completed before 31.12.2021
12	Bin free status in residential areas	Achieved
13	Formation of SWM monitoring committee at municipal corporaion level	Formed
14	Communicating the Reduce Reuse Recycle Concept to the community	Continuous process


 Commissioner
 Erode City Municipal Corporation
ERODE CITY MUNICIPAL CORPORATION

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**ACTION TAKEN REPORT FILED BY THE 11TH
RESPONDENT ERODE CITY MUNICIPAL
CORPORATION**

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